

02.09.02

The Applicant is absent on call. Learned ASC. for R-1 prays for further time to file counter. Heard. Time granted till 16.9.2002 for counter. No steps taken by R-2 and R-3 to file counter.

REGISTRAR16.09.2002

The Applicant is absent on call. LD.A.S.C. for R-1 prays for further time to file counter. Heard. Time granted till 04.10.2002 for file counter. R-2 and R-3 are absent. No steps taken by them to file any counter.

REGISTRARCounter not filed.RegistersMy3/10/02

A-10-2002.
Applicant is absent. LD ASC for R-1 Prays for further time to file counter. Heard. Time granted as Last chance to file counter by 21-10-2002. R-2 and R-3 are absent and no steps taken by them.

4/10/2002Counter not filed.RegistersMy4/10/02Order dt. 28.11.02

Heard Mr. S. J. Nanda, learned Counsel for the Applicant, Mr. K. C. Mohanty, learned Counsel appearing for the Govt. of Orissa, and Mr. B. Dash learned Addl. Standing Counsel appearing for the Union of India.

Mr. K. C. Mohanty, learned Counsel appearing on behalf of the Govt. of Orissa, submits a Memorandum of Compliance filed by the Respondent No. 2 fixing the pay of the Applicant at Rs. 19,900/- with effect from 5.3.1997 and in the same Memorandum the Accountant General (A&E) Orissa, has already been intimated for taking necessary action for effecting payment of the arrears as due and admissible to the Applicant. With this, the main grievance of the Applicant has been met. We hope and trust the Respondents will do all the best to disburse the arrear pay of the Applicant at the shortest possible time.

Send copies of this order to all the parties of this Original Application and free copies of this order be served on the Counsels appearing for both the parties.

A copy of this order along with office order No. 17084/F&E dt. 3.10.02 of the Forest & Environment Department, Govt. of Orissa, be sent to the Accountant General (A &E), Orissa and the Accountant General (Audit), Orissa, for taking immediate action in the matter.

Accordingly, the Original Application is disposed of.

Indore
(B. N. SCM) 28/11/02
VICE CHAIRMAN

(M. R. MOHANTY)
MEMBER (U)